

# ITR-4S SUGAM PRESUMPTIVE BUSINESS INCOME TAX RETURN AY 2015 -16

**A1** FIRST NAME **A2** MIDDLE NAME

**A3** LAST NAME **A4** PERMANENT ACCOUNT NUMBER

**A5** SEX (for individuals)  Male  Female **A6** DATE OF BIRTH/FORMATION **A7** INCOME TAX WARD/CIRCLE

**A8** FLAT/DOOR/BUILDING **A9** NAME OF PREMISES/BUILDING/VILLAGE

**A10** ROAD/STREET **A11** AREA/LOCALITY

**A12** TOWN/CITY/DISTRICT **A13** STATE & COUNTRY **A14** PINCODE

**A15** STATUS  Individual  HUF **A16** EMAIL ADDRESS

**A17** MOBILE NO.1/RESIDENTIAL/OFFICE PHONE NO.WITH STD CODE **A18** MOBILE NO.2

**A19** Fill only one  Tax Refundable  Tax Payable  Nil Tax Balance **A20** Fill only one  Resident  Non Resident  Resident but not ordinarily resident

**A21** Fill only one: filed  On or Before due date-139(1)  After due date-139(4)  Revised Return-139(5) OR in response to notice  139(9)  142(1)  148  153A/153C or  Under Sec. 119(2)(b)

**A22** Whether Person governed by Portuguese Civil Code under section 5A  **A23** If A22 is applicable, PAN of the Spouse

**A24** If revised/ Defective  Receipt Number of Original Return and Date of Filing of Original Return

**A25** If filed in response to notice u/s 139(9)/142(1)/148/153A/153C  Notice Date

**A26** Whether you have Aadhaar Number?  Yes  No  Not applicable(for HUF) **A27** If A26 is yes, please provide

## PART B - GROSS TOTAL INCOME Whole-Rupee(₹) only.

**B1** Income from Business **B1**  
NOTE⇒ Enter value from E4 of Schedule BP

**B2** Income from Salary/Pension **B2**  
NOTE⇒ Ensure to fill "Sch TDS1" given in Page 3

**B3** Income from One House Property  Self Occupied  Let out **B3** ( )

**B4** Income from other sources **B4** ( )  
NOTE⇒ Ensure to fill "Sch TDS2" given in Page 3

**B5** Gross Total Income (B1 + B2 + B3 + B4) **B5** ( )

## PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

<b>C1</b>	<b>C2</b>	<b>C3</b>	
<b>80C</b>	<b>80CCC</b>	<b>80CCD(1)</b>	
<b>80CCD(2)</b>	<b>80CCG</b>	<b>80D</b>	
<b>80DD</b>	<b>80ddb</b>	<b>80E</b>	
<b>80EE</b>	<b>80G</b>	<b>80GG</b>	
<b>80GGC</b>	<b>80RRB</b>	<b>80QQB</b>	
<b>80TTA</b>	<b>80U</b>		

**FOR OFFICIAL USE ONLY**

STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL





C18 Total Deductions ( Add items C1 to C17)

▶ C18

C19 Taxable Total Income (B5 - C18)

▶ C19 ( )

**PART D - TAX COMPUTATION AND TAX STATUS**

D1 to D3	<b>Tax Payable On Total Income (C19)</b>	<b>Rebate u/s 87A</b>	<b>Tax Payable After Rebate ( D1-D2 )</b>
	▶ D1	▶ D2	▶ D3
D4 to D6	<b>Surcharge, if C19 exceeds ₹ 1 crore</b>	<b>Cess On ( D3+D4)</b>	<b>Total Tax, Surcharge &amp; Cess(D3+D4+D5)</b>
	▶ D4	▶ D5	▶ D6
D7 to D9	<b>Relief u/s 89</b>	<b>Balance Tax After Relief (D6-D7)</b>	<b>Total Interest u/s 234A</b>
	▶ D7	▶ D8	▶ D9
D10 to D12	<b>Total Interest u/s 234B</b>	<b>Total Interest u/s 234C</b>	<b>Total Tax And Interest (D8+D9+D10+D11)</b>
	▶ D10	▶ D11	▶ D12
D13 to D14	<b>Total Advance Tax Paid</b>	<b>Total Self Assessment Tax Paid</b>	<b>Total TDS Claimed</b>
	▶ D13	▶ D14	▶ D15
D16 to D18	<b>Total TCS Collected</b>	<b>Total Taxes Paid (D13+D14+D15+D16)</b>	<b>Total Payable (D12 - D17, If D12 &gt; D17)</b>
	▶ D16	▶ D17	▶ D18
D19	<b>Refund (D17-D12, If D17 &gt; D12)</b>		
	▶ D19		

**Bank Account Details ( Mandatory in all cases irrespective of refund due or not)**

▶ D20 ACCOUNT No.  ▶ D21 Type of account:  Current  Savings  
(Refund, if any, will be directly credited into the bank account)

▶ D22 IFS CODE  ▶ D23 Exempt income only for reporting purposes   
(If exempt or agricultural income more than Rs.5000/- use ITR4)

**VERIFICATION**

I, \_\_\_\_\_ son/ daughter of \_\_\_\_\_ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act 1961, in respect of income chargeable to Income-tax for the previous year relevant to the Assessment Year 2015-16

Place ▶  ▶  DDMMYY SIGN HERE →

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Name of the TRP	TRP PIN [ 10 Digit ]	Amount to be paid to TRP	TRP Signature
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

**NATURE OF BUSINESS, if more than one business indicate the three main activities/ products**

S.No.	Code	Name of the Business	Description
(i)	<input type="text"/>	<input type="text"/>	<input type="text"/>
(ii)	<input type="text"/>	<input type="text"/>	<input type="text"/>
(iii)	<input type="text"/>	<input type="text"/>	<input type="text"/>

**Sch BA - DETAILS OF BANK ACCOUNTS HELD IN INDIA AT ANY TIME DURING THE PREVIOUS YEAR**

Number of bank accounts held by you at any time (including opened/closed) during the previous year ▶

S. NO.	IFS CODE OF THE BANK (col.i)	NAME OF THE BANK (col.ii)	NAME OF JOINT HOLDER(S), IF ANY (col.iii)	ACCOUNT NUMBER (col.iv)	ACCOUNT BALANCE AS ON 31ST MARCH OF THE PREVIOUS YEAR (col.v)
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
2	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

**NOTE** → Please refer to instructions for filling out this schedule





Permanent Account Number input boxes

SCHEDULE BP - DETAILS OF INCOME FROM BUSINESS

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AD

E1 Gross Turnover or Gross Receipts, E2 Total Presumptive Income under section 44AD(8% of E1)

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AE

E3 Total Presumptive Income from Goods Carriage under section 44AE, E4 Income chargeable under Business (E2+E3)

FINANCIAL PARTICULARS OF THE BUSINESS

E5 Amount of Total Sundry Debtors, E6 Amount of Total Sundry Creditors, E7 Amount of Total Stock-in-trade, E8 Amount of the Cash Balance

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

Table with columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, TAX PAID

NOTE: (1) Enter the totals of Advance Tax and Self Assessment Tax in D13 and D14 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TCS - DETAILS OF TAX COLLECTED AT SOURCE

Table with columns: TAX COLLECTION ACCOUNT NO., NAME OF THE COLLECTOR, TAX COLLECTED, AMOUNT IN(iii) CLAIMED THIS YEAR, IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col. v)

NOTE: (1) Enter the total of column(iv) of Sch TCS in D16 (2) Continue in Supplementary Schedule TCS if you cannot fill within Sch TCS

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY[As per Form 16 issued by Employer(s)]

Table with columns: TAN, NAME OF THE EMPLOYER, INCOME UNDER SALARY, TAX DEDUCTED

NOTE: (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS1 If you cannot fill within Sch TDS1





PERMANENT ACCOUNT NUMBER

Grid for Permanent Account Number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Name input fields

Sch TDS2- DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY

Table with 7 columns: TAN, NAME OF THE DEDUCTOR, UNIQUE TDS CER. NO, DEDUCTED YEAR, TAX DEDUCTED, AMT OUT OF VI CLAIMED THIS YR, IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE

NOTE (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

Table with 4 columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, TAX PAID. Rows R6 to R32.





PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for first, middle, and last name

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

Table with 4 columns: TAN (col.i), NAME OF THE EMPLOYER (col.ii), INCOME UNDER SALARY (col.iii), TAX DEDUCTED (col.iv). Rows S4 to S30.





PERMANENT ACCOUNT NUMBER

\_\_\_\_\_

**AY 2015-16**

FIRST NAME

MIDDLE NAME

LAST NAME

\_\_\_\_\_

**SUPPLEMENTARY SCHEDULE TDS 2** (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	UNIQUE TDS CER. NO (col.iii)	DEDUCTED YEAR (col.iv)	TAX DEDUCTED (col.v)	AMT OUT OF VI CLAIMED THIS YR (col.vi)	IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col.vii)
T5			YYYY			
T6			YYYY			
T7			YYYY			
T8			YYYY			
T9			YYYY			
T10			YYYY			
T11			YYYY			
T12			YYYY			
T13			YYYY			
T14			YYYY			
T15			YYYY			
T16			YYYY			
T17			YYYY			
T18			YYYY			
T19			YYYY			
T20			YYYY			
T21			YYYY			
T22			YYYY			
T23			YYYY			
T24			YYYY			
T25			YYYY			
T26			YYYY			
T27			YYYY			
T28			YYYY			
T29			YYYY			
T30			YYYY			
T31			YYYY			





PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for first, middle, and last name

SUPPLEMENTARY SCHEDULE TCS (To be used only after exhausting items U1-U3 of Schedule TCS in main form etc)

Table with 5 columns: U#, TAX COLLECTION ACCOUNT NO (col.i), NAME OF THE COLLECTOR (col.ii), TAX DEDUCTED (col.iii), AMOUNT IN (iii) CLAIMED THIS YEAR (col.iv), IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col.v)